

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.**36**

CA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 in CP 1498/2019
IN THE MATTER OF:

Mayka Foils LLP	...	Petitioner
V/s		
Hotel Leela ventures Ltd & Ors	...	Respondent

Order under Section 241-242 of the Companies Act, 2013.

Order delivered on **10.12.2021**

CORAM:

JUSTICE PRADEEP NARHARI DESHMUKH
HON'BLE MEMBER (JUDICIAL)

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:

For Respondent : Adv. Gauri Joshi i/b Ganesh and Co. - For Respondent no. 2,3, 7 to 14
Counsel Mr. Ashish Kamat, along with Mr. Areez Gazdar and Ms. Rohini Jaiswal i/b Veritas Legal for Respondent No. 1

ORDER

Due to paucity of time the matter could not be taken up today. Accordingly, list this matter on **04.02.22**.

Sd/-

(JUSTICE PRADEEP NARHARI DESHMUKH)
MEMBER (JUDICIAL)

Sd/-

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

/V/